

To

The National Green Tribunal,
Principal Branch, New Delhi E-Mail Court No. 2
Item No. 7

Subject :-

Original application No. 847/2022 & 474/2023 Sh. Jai Ram Dhan
Chamla & Anr Vs Municipal Corporation Hissar & Anr hearing
date 21-11-2023 under Act 2010.

Respected sir,

In this it shows clear that there is illegal involvement
in the land reserved for green park by Municipal Corporation, Hissar while
accord sanction of the colony Sunder Nages Hissar in the year 2001 vide
his letter No. 2198 dated 21-12-2001 copy enclosed with layout. This fact is
also reported in the statement of joint committee framed by the H.S.P.B.
Hissar on 20-12-2022 at Page 14 in the file.

The work for developing the green park is lingering on by
the Municipal Corporation, Hissar to protect the illegal occupants, who
are earning Money from the shop as rent & raising the same as corruption
for their protection, advising them filing court cases.

It is again requested that valuable order may be
passed for taking immediate action (date bound) for developing the
Park for Public use as this land is reserve for Park and cannot use in
any purpose as decided by ^{honour court} High Court & Supreme Court in many
cases.

Yours faithfully,

J.P. Chauhan 20/11/2023
(Jai Ram Dhan Chamla)
183 - Sunder Nages, Barwala Road
Ward No. 2. HISSAR (Haryana)

9315107097

Dated 19-11-2023

Hissar 2

प्रेषक.

कार्यकारी अधिकारी
नगरपरिषद, हिसार।

(1)
~~A7/1~~
~~A11/1~~

सेवा में,

प्रधान,
डी एनीमल हसबैण्डरी कोपरेटिव हाउस बिल्डिंग
सोसायटी लिमिटेड, हिसार।

क्रमांक

2198 (S/O)

दिनांक

21-12-2001

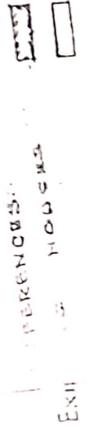
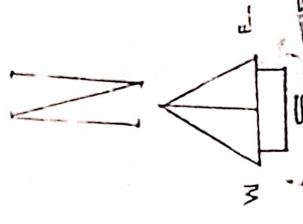
विषय :- सुन्दर नगर सोसायटी द्वारा जमा कराये गये विकास चार्जिज
के संबंध में।

उपरोक्त विषय के संदर्भ में।

नगरपरिषद द्वारा बजिये प्रस्ताव नं०-27 दिनांक 7-9-2001 द्वारा प्रस्ताव पारित किया गया है कि "सर्वसम्मति से स्वीकार है बाईपास की सड़क के पास जितना क्षेत्र निर्माण नहीं हो सकता उसने क्षेत्र का ले आउट प्लान अस्वीकार है। शेष ले आउट प्लान इस शर्त के साथ सिविल द्वारा दिए गए नोटिस की अवधि में शेष 75 प्रतिशत विकास चार्जिज नगरपरिषद में जमा करवा जाने पर स्वीकार है।" आपके द्वारा प्रस्ताव अनुसार राशि जमा करवा दी गई है। इसलिये नगरपरिषद 27 दिनांक 07-09-2001 के अनुसार नगरपरिषद ने आपका ले आउट प्लान अस्वीकार कर दिया है।

Executive Officer
Municipal Council, Hissar
कार्यकारी अधिकारी
नगरपरिषद, हिसार।

HUSBANDRY CORP. HOUSE
BARWALA ROAD HISAR

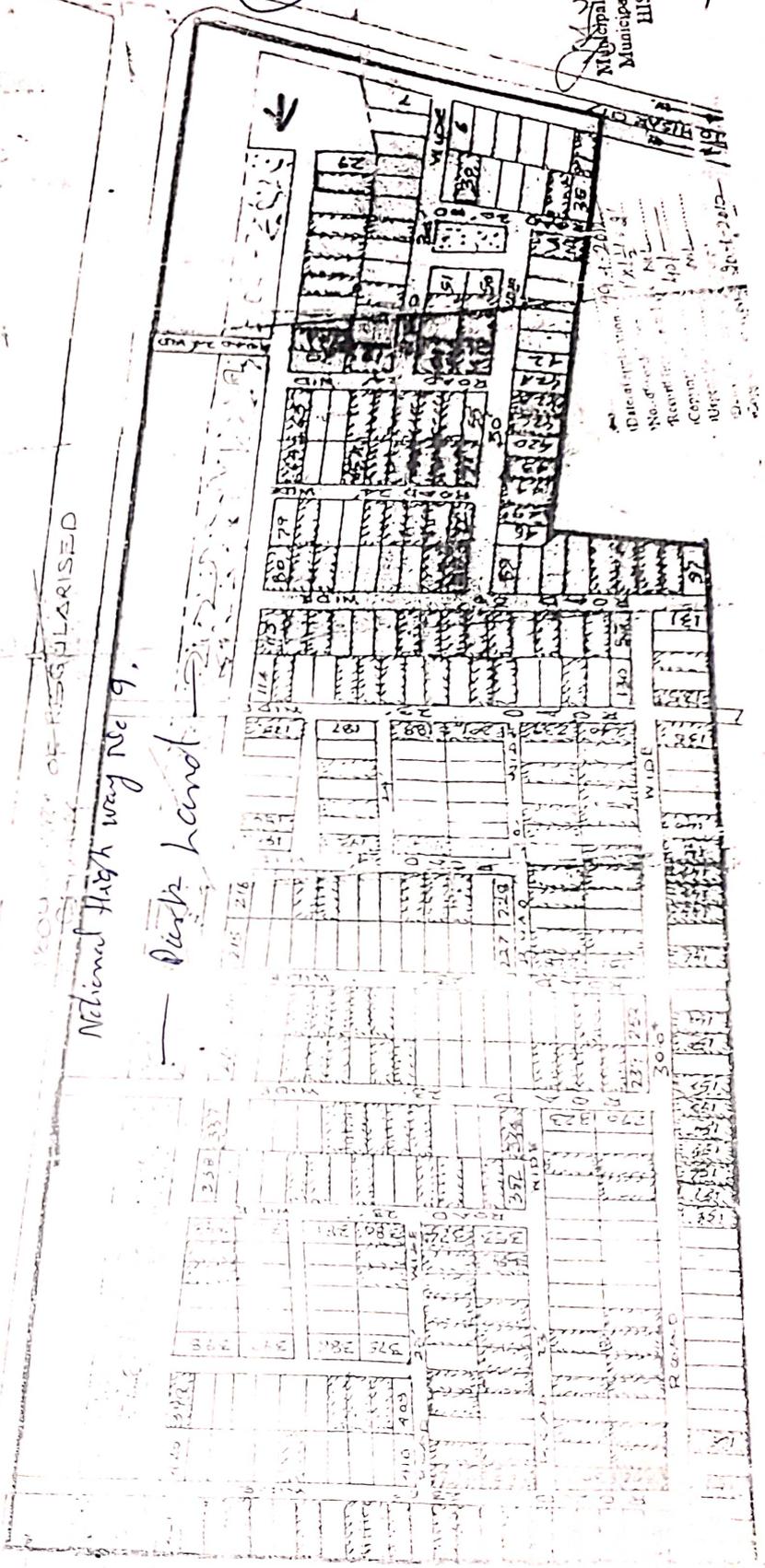


Key out Plan of Sunder Nagar

200 FEET OF REGULARISED

National High way No 9.

Dish land



Municipal Engineer
Municipal Council
HISAR

A-7/2

A-7/2